

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

C.P. (IB)/516(MB)2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: PHOENIX ARC PRIVATE LIMITED (CREDITOR)
THROUGH THE RESOLUTION
PROFESSIONAL MR. GAURANG
CHHOTALAL SHAH V/s MR. NAVAL
KUMAR BHOOT

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Priyank Jadav, Advocate a/w Ms. Mitali Bhatt, Advocate i/b AKR
Legal appeared for the Financial Creditor.
2. Mr. Yahya Batatawala, Advocate appeared for the Personal Guarantor.
3. Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna